## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1098/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES:

Date: 03.07.2017

G R Steeldeal

V/s.

Namasthetu Infratech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. Adv. P. V. Nelson Rajan Sominy C. Knorde Accomo oxorus

## ORDER CP 1098/I&BP/ NCLT/MB/MAH/2017

Learned Representative from the side of the Debtor is personally present and given an undertaking that the matter can be resolved by making payment. Seeking time for one month. Granted. Adjourned to 11th August, 2017.

Sd/-

M.K. SHRAWAT

Member (Judicial)